NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

42. IA 1790/2020 In C.P.(IB)-452(MB)/2019

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2023

NAME OF THE PARTIES: - Sunrise Chemicals...Applicant
IN THE MATTER OF:
Sunrise Chemicals.
V/s
Jayant Specialities Pvt Ltd.

APPEARANCES: -
FOR THE PETITIONER : Adv. Karishma Mungekar
FOR THE RESPONDENT : Adv. Savani Vaze

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be heard, List the matter on **17.02.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

Jagdish